

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## Jaipur Bench, Jaipur

### ORDER SHEET


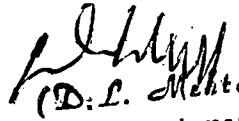
Application No.....of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p><u>19.7.94</u></p>	<p>None for the applicant.</p> <p>H. Manish Bhandari, counsel for respondent.</p> <p>In the light of the order dated 6.7.94, the MAT has become infructuous and the same is disposed of accordingly.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"> <div style="text-align: center;">   <b>(O. P. Sharma)</b>  <b>Administrative Member</b> </div> <div style="text-align: center;">   <b>(D. L. Mehta)</b>  <b>Vice-Chairman</b> </div> </div> <p><i>copy sent to the app. &amp; f. l. as per</i></p>